NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.112/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES: Mr. Jagdish Khanna

M/s. Eastern Estate & Investments Advisors P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

i) Kavita Brid-Chavan Advocates for 1/b Rajani Associates Respondents

Dated: 06.10.2016

(Anserol

Utharsh Srinastaure Advocalifir ilb. Brazucha & Partners Petihoner

Order

C.P. No. 112/397-398/CLB/MAH/2014

- 1. Ld. Counsels respectively representing the Petitioner and the Respondent are present.
- 2. It is communicated that some settlement is in progress. Ld. Counsels are directed to place on record the progress of the settlement as also the terms and conditions, if any arrived at.
- 3. On the request of both the sides, C.P. is now adjourned to 29th November, 2016.

sd/-

Shri M.K. Shrawat

Member (Judicial)